

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA (CAA) NO. 04/Chd/Hry./2017

In the matter of scheme of amalgamation & arrangement:

**M/s. Cenlub Industries Limited ... Applicant-Transferee Company.
And**

**M/s. Minihyd Hydraulics Limited ... Applicant-Transferor Company No.1
And**

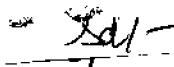
M/s. Ganpati Handtex Pvt. Ltd.Applicant-Transferor Company No.2.

**Present: - Mr. Swaran Kumar Jain, Practising Company Secretary for
Applicants.**

The authorised representative of the applicants seeks to file afresh the index mentioning therein various Annexures and page numbers and fresh joint application by mentioning Annexures in the application itself along with certain other corrections and also application for permission to place these documents on record. Let the same be filed with the Registry within two days.

The matter is adjourned for hearing for 24.04.2017.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member (Technical)

March 03, 2017


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